

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 22.02.2024

Appeal No. 715 of 2022

Mr. Santosh Vasant Bhelekar ...Appellant

Versus

Securities and Exchange Board of India & Ors. ...Respondents

Ms. Smita Ranpise, Advocate for the Appellant.

Ms. Shefali Shankar, Advocate with Ms. Rasika Ghate,
Mr. Dhruv Kapadia and Mr. Nishit Dhruva, Advocates i/b MDP
& Partners, Advocates for the Respondent-SEBI.

Mr. Ashwin Vanayak Ranjane, Advocate with Ms. Mrinal
Ranjan Pramanik, Advocate and Mr. Dhiraj Chakraborty, Chief
General Manager, Compliance Officer & Authorize
Representative of The Calcutta Stock Exchange Limited-
Respondent No. 9.

ORDER:

1. Due to non-availability of the bench, the matter is
adjourned. List on April 29, 2024.

Ms. Meera Swarup
Technical Member

22.02.2024
PK